(b) Indian Institute of Public Administration is an autonomous organisation registered under the Societies' Registration Ad of 1860 and as such the Government do not interfere with the internal administration of the Institute.

(c) Apparently, the reference is to the news item in the 'Blitiz", dated 2nd September, 1972 and also to the Memorandum submitted by certain members of the Academic Faculty containing certain allegations to this effect in connection with some training programmes organised by the Institute. According to the information furnished by the Indian Institute of Public Administration, the Institute has been organising certain specialised courses for civil servants in certain fields. A token honorarium is payable under the rules of the Institute to a person for each talk or discussion/workshop session. The total amount of honorarium paid to the particular individual named in the news item during the period 1967-68 to August, 1972 was Rs. 2,500 only and not Rs. 15,000 as reported in the news item.

कारों तथा स्कूटरों की खरीद के लिए सरकारी कर्म-चारियों की ऋण

449. श्री सूरज प्रसाद : क्या विस्त मंत्री यह बताने की कृपा करेंगे कि मोटर कारों, स्कूटरों तथा मोटर साइकलों की खरीद के लिए अप्रैल, 1969 से जनवरी, 1973 तक सरकारी कर्मचारी को कितनी राशि ऋण के रूप में दी गई?

f [ADVANCES TO GOVERNMENT EMPLOYEES FOR PURCHASE OF CARS AND SCOOTERS 449. SHRI SURAI PRASAD: Will the Minister of FINANCE be pleased to state the amount advanced to Government employees from April, 1969 to January, 1973 for the purchase of motor cars, scooters and motor cycles?]

वित्त मंत्रालय में राज्य मंत्री (श्री के० ग्रार० गणेश): ग्राप्रैल, 1969 से मार्च 1972 तक की ग्रावधि की सूचना नीचे दो गई है:— 1-4-69 से 31-3-70 तक 7,25,50,493 रुपये 1-4-70 से 31-3-71 तक 8,58,17,711 ,, 1-4-71 से 31-3-72 तक 9,10,07,576 ,, श्रप्रैल, 1972 से जनवरी, 1972 तक की अवधि से सम्बन्धित सूचना तत्काल उपलब्ध नहीं हैं। यह इकट्ठी की जा रही है और यथासंभव भोद्र ही सदन पटल पर रख दी जायगी।

t[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): The information for the period April, 1969 to March, 1972 is given below:

	(Amount in Rs.)
1-4-69 to 31-3-70	7,25,50,493
1-4-70 to 31-3-71	8,58,17,711
1-4-71 to 31-3-72	9,10,07,576

The information relating to the period from April, 1972 to lanuary, 1973 is not readily available. It is being collected and will be laid on the Table of the House as soon as possible.]

CURRENCY NOTES IN CIRCULATION 450. SHRI N. R. CHOUDHURY:

SHRI DEBANANDA AMAT:

SHRI DAHYABHAI V. PATEL:

SHRI .SUNDER MANI PATEL:

SHRI LOKANATH MISRA:

SHRI CHANDRAMOULI IAGAR-LAMUNDI:

Will the Minister of FINANCE be pleased to state:

- (a) whether it has been brought to the notice of Government that the poor quality of paper used for currency notes can hardly withstand a year's circulation;
- (b) if so, the steps Government propose to take to improve the quality of the paper; and
- (c) whether Government have now decided to keep soiled notes in circulation instead of destroying them as heretofore, and if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE, REVENUE & EXPENDITURE (SHRI K. R. GANESH): (a) Government's attention has been drawn to certain reports regarding the need to improve the quality of Bank Note paper. The question is now being examined having regard to the technical possibilities and the extra cost. It may be noted, however, that wearing out of currency notes depends on frequency of handling and manner of handling and if notes are circulated more rapidly, wearing out be-

Written Answer.

- (b) The question of improving the double-fold strength of paper produced at Security Paper Mill by increasing the substance from 70/71 g.s.m. to 80/82 g.s.m. so as to withstand rough handling, and also the melamin treatment of all denominations in order to increase the wet-strength of paper are under consideration. Steps have also been taken to improve the printing in Nasik Press by induction of additional staff and installation of modern machines. The problem of soiled notes will also considerably ease when the new Bank Note Press at Dewas goes into production by the end of this year.
- (c) There has been no change in the procedure for the sorting and re-issue of used notes qr in the destruction of soiled notes which are not fit for further handling.

IMPORT OF DIESEL GENERATING SETS

451. SHRI SUNDAR MANI PATEL:

SHRI K. C. PANDA:

SHRI K. P. SINGH DEO.

SHRI M. K. MOHTA:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI MOHAMMAD USMAN ARIF:

SHRI LOKANATH MISRA! SHRI SHYAMLAL GUPTA:

SHRI CHANDRAMOULI JAGAR-LAMUDI :

SHRI DEBANANDA AMAT:

Wilt the Minister of COMMERCE be pleased to state:

- (a) whether Government have lately removed the ban on the import of diesel generating sets; and
- (b) if so, the reasons thereof and the details of diesel generating sets which are proposed to be imported with the removal of the ban and the foreign exchange implications thereof

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) Import of diesel generating sets of certain specifications has been permitted in order to alleviate the problem created by unforeseen shortages in power supply and to ensure that interruptions in production are minimised to the extent possible. The details of the diesel generating sets which would be allowed for import are given in the Ministry of Commerce Public Notice No. 44-ITC(PN)/73, dated the 28th March, 1973. The total value of import licences to be issued will depend on the number of applications made and accepted.

TIGER POISONING

- 452. SHRI KALYAN ROY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government's attention has been drawn to the news published in the Statesman, dated April 10, 1973 regarding Tiger Poisoning incident;
- (b) if so, whether any enquiry has been made into the matter and the result thereof!;
- (c) what action has been taken against the alleged hunters?